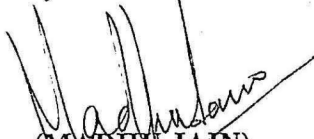


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGES
(NORTH-WEST & NORTH), ROHINI COURTS, DELHI

ORDER

Subject :- Allocation of Room adjacent to VWDC, Ground Floor, Rohini Court Complex to Office of the Chairman, Election Committee, RCBA, Rohini Courts, Delhi.

It is hereby ordered that the room adjacent to VWDC, Ground Floor, Rohini Courts, Delhi be allotted to the Office of the Chairman, Election Committee, RCBA, Rohini Courts, Delhi, on a temporary basis till the election process of Rohini Court Bar Association is conducted.


(MADHU JAIN)

Principal District & Sessions Judge
North District, Rohini Courts, Delhi



(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North-West District, Rohini Courts, Delhi

18081-18094
No. _____/CTB/RC/2023

Dated, the Delhi 01/06/2023

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi
3. The Chairman, Election Committee, RCBA, Rohini Courts, Delhi.
4. The Hony Secy, Bar Association, Delhi / New Delhi / KKD / Dwarka / Saket / Rohini
5. The Branch Incharge, Care Taking Branch, Rohini Courts, Delhi
6. The Notice Board (Through Care Taker), Rohini Courts, Delhi
7. Dealing Official, Layer Seat for uploading.
8. Centralised Website Committee for uploading through Layers.
9. PS to the undersigned(s).


Principal District & Sessions Judge (North)
Rohini Courts, Delhi


Principal District & Sessions Judge (NW)
Rohini Courts, Delhi